

**NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH**  
**FARIDKOT HOUSE, NEW DELHI**  
**CAUSE LIST OF BHOPAL ZONAL BENCH**

Date : 12<sup>th</sup> March, 2019  
Time : 10.30 A.M.

**HON'BLE MR. JUSTICE RAGHUVENDRA S. RATHORE**  
**JUDICIAL MEMBER**

**HON'BLE DR. SATYAWAN SINGH GARBYAL**  
**EXPERT MEMBER**

**(THROUGH VIDEO CONFERENCING  
IN COURT NO. 3)**

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
<b>FOR DIRECTION</b>			
1.	<b>Original Application No. 456/2018</b> (Earlier O.A. No. 146/2014 (CZ))	Nityanand Mishra Vs. State of M.P. & Ors.	Mr. Siddharth Singh, Adv. for Applicant  Mr. Sachin K. Verma, Adv. for State of MP Mr. Om Shankar Shrivastava, Adv. for MoWR Ms. Parul Bhadoria, Adv. for MPPCB
<b>FOR COMPLETION OF PLEADINGS</b>			
2.	Original Application No. 57/2015 (CZ)	Ajay Sharma Vs. M/s. Chirayu Foundation & Ors.	Mr. Shantanoo Saxena, Adv. for Applicant  Mr. Nishant Goel, Adv. for R-1 Mr. Om Shankar Shivantaul, Adv. for MoEF Mr. Sachin K. Verma, Adv. for State of M.P. Ms. Parul Bhadoria, Adv. for MPPCB
3.	Original Application No. 145/2017 (CZ)	Balavana Sinh Vs. State of Madhya Pradesh & Ors.	Mr. Rohit Sharma & Mr. Lav Kush Singh Adv. for Applicant  Mr. Sachin K. Verma, Adv. for State of MP Mr. Yadvendra Yadav, Adv. for R-4 to 8 Mr. Varun Raj Nair, Adv. for R-9 to 12 Mr. Ajit Sinh Barooa, Adv.
4.	Original Application No. 26/2018 (CZ) (M.A. No. 123/2018 & M.A. No. 124/2018)	Pritam Joshi Vs. State of Rajasthan & Ors.	Ms. Zubia Sajid & Mr. Vivek Choudhary, Adv. for Applicant  Mr. Sandeep Singh, Adv. for State of Rajasthan
<b>FOR HEARING</b>			
5.	<b>Original Application No. 457/2018</b> (Earlier O.A. No. 159/2014 (CZ))	Rashid Noor Khan Vs. State of M.P. & Ors.	Mr. Sambhav Sagani, Adv. for Applicant  Mr. Sachin Kr. Verma, Adv. for State of MP Ms. Parul Bhadoria, Adv. for MPPCB Mr. Om Shankar Shrivastava, Adv. for MoEF & CC Mr. Deepesh Joshi, Adv. for R-8
6.	Original Application No. 50/2015 (CZ) (I.A. No. 12/019)	Sanjiv Tiwari Vs. Digamber Jain & Ors.	Mr. Dharmvir Sharma, Adv. for Applicant  Mr. Sachin Kr. Verma, Adv. for State of MP Mr. Rohit Sharma, Adv. for Chhatisgarh Ms. Parul Bhadoria, Adv. for MPPCB

7.	Original Application No. 67/2015 (CZ)	Raman Khandelwal Vs. State of M.P. & Ors.	Mr. C. P. Singh, Adv. for Applicant  Mr. Sachin K. Verma, Adv. for State of MP Mr. Shantanoo Saxena, Adv. for r-7 Ms. Parul Bhadoria, Adv. for MPPCB Mr. Dharamvir Sharma, Adv. for R-8- 11
8.	Original Application No. 144/2015 (CZ)	Nagrik Upbhokta Margdarshak Manch  Vs. State of M.P. & Ors.	Mr. Rahul Ganesh, Adv. for Applicant  Mr. Sachin Kumar Verma, Adv. for State of MP Ms. Parul Bhadoria, Adv. for MPPCB
9.	Original Application No. 41/2016 (CZ)	Thakur Sanjay Singh Vs. M/s. Roopmati Hotel Pvt. Ltd. & Ors.	Mr. Nishant Goel, Adv. for Applicant  Mr. Sachin Kumar Verma, Adv. for State of MP Ms. Parul Bhadoria, Adv. for MPPCB
<b>CASES AT SR. NO. 10 &amp; 11 WILL BE TAKEN-UP ON 26.03.2019 FOR HEARING</b>			
10.	<b>Original Application No. 414/2018</b> (M.A. No. 132/2018, M.A. No. 1749/2018, M.A. No. 1757/2018, M.A. No. 01/2019, M.A. No. 02/2019, M.A. No. 05/2019 & M.A. No. 06/2019) (Earlier O. A. No. 127/2013 (THC) (CZ)	Santosh Mittal & Ors. Vs. State of Rajasthan & Ors.	Mr. Jaideep Singh & Mr. Kartik Dabas, Advs. for Applicant  Mr. Sandeep Singh, Adv. for State of Rajasthan & RSPCB Mr. Rishi Raj Saxena, Adv. for RSPCB Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for State of Haryana Ms. Malini Sud & Mr. Vikas Mishra, Advs. Mr. Dharamvir Sharma, Adv. Mr. Yogesh Bhatnagar, Adv.
11.	<b>Original Application No. 459/2018</b> (Earlier O.A. No. 196/2014 (CZ)	Rashmi Singh Vs. National Thermal Power Corporation Ltd. & Ors.	Mr. Saurabh Sharma & Mr. Dharamvir Sharma, Advs. for Applicant  Mr. Sachin K. Verma, Adv. for NTPC/CEA Mr. Om S. Shrivastava, Adv. for MoEF Mr. Siddharth Chauhan, Adv. for CG Ms. Parul Bhadoria, Adv. for CECB

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